

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
Criminal Cause List Dated 15-06-2020
DAILY BOARD DATED 15.06.2020

Sr. No.	Case Type	Police Station	PURPOSE
1	CR B.A. 800/2020	Deepak Pravin Chandra Bhatt --- Applicant Vs The State of Maharashtra - Pydhonie Police Station --- Respondent	ARGUMENTS
2	CR B.A. 837/2020	Triza Jayesh Patel -- Applicant Vs State of Maharashtra - L. T. Marg Police Station --- Respondent	ARGUMENTS
3.	A.B.A. 536/2020	Rushabh Pradeep Shroff Vs State Gaondevi Police Station	ARGUMENTS
4	CR B.A. 1108/2020	STATE GOVERNMENT Vs JAYANTIBHAI B PATEL	ARGUMENTS
5	CR B.A. 1358/2020	Anuprita Shankar Takale Vs Sewree Police Station	ARGUMENTS
6	CR B.A. 1424/2020	STATE GOVERNMENT Vs Vinod Bajaliya Sathliya	ARGUMENTS

:2:

7	CR B.A. 700/2020	Prakashchandra Banwarilal Sharma --- Applicant Vs The State of Maharashtra - L. T. Marg Police Station -- Respondent	ARGUMENTS
8	CR B.A. 1276/2020	Papu Ashok Waghela - Applicant Vs The State - Paidhuni P.S - Respondent	ARGUMENTS
9	CR B.A. 876/2020	Gayatriprasad Omprakash Shukla --- Appnt. Vs The State of Maharashtra - DCB CID Unit- II -- Respondent	REPLY/SAY
10	CR B.A. 846/2020	Shaikh Badshahmiya Abdul Jalil --- Appnt. Vs The State of Maharashtra - SBI CID I Branch --- Respondent	APPEARANCE
11	CR B.A. 859/2020	Harish Devraj Rawal --- Applicant Vs The State of Maharashtra - L.T. Marg Police Station --- Respondent	APPEARANCE
12	CR B.A. 1442/2020	Yashpal Ruparam Chauhan --- Applicant Vs The State of Maharashtra - L. T. Marg Police Station --- Respondent	SAY/REPLY

:3:

13	REMAND APPLN MCOB 197/2020	The State- DCB CID Vs Tarik Abdul Karim Merchant @ Tarik Parvin and another	STEPS
14	REMAND APPLN MCOB 254/2020	The State- Kurar Police Station Vs Nikhil Chandrakant Rokade and other	STEPS
15.	A.B.A.98/2020	Kamal Omkarnath Tiwari Vs State RPF Police Station	ORDER
16	A.B.A. 173/2020	Vikas Pravesh Gupta And Anr. Vs State NGSM Railway Police Station	ORDER
17	A.B.A. 401/2020	Swetty Hirachand Shah Vs State DCB CID Unit VII	ORDER
18	CR B.A. 809/2020	Anilkumar Ajit singh Dagar and others --- Applicants Vs The State of Maharashtra - D. B. Marg Police Station --- Respondent	ORDER
19	CR B.A. 810/2020	Anilkumar Ajit Singh Dagar - Applicants. Vs State of Maharashtra- Dr. D.B.Marg Police Station- Respondent.	ORDER
20	CR B.A. 1106/2020	State of Maharashtra V/s TARIQ ABDUL KARIM MERCHANT	ARGUMENTS..

:4: